

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P.No.101/2001 in O.A.No.11/2001

Hon'ble Shri V.K.Majotra, Member (A)
Hon'ble Shri Shanker Raju, Member (J)

New Delhi, this the 15th day of May, 2001

Smt. SumanGulati
w/o Shri R.L.Gulati
L-1/24, DDA Flats
Kalkaji
New Delhi.

... Petitioner

(By Advocate: Shri B.S.Oberoi)

Vs.

Shri Basharat Ahmed
Director
Doordarshan Kendra
Parliament Street
New Delhi.

.. Respondent

(By Advocate: Shri S.Mohd. Arif)

O R D E R(Oral)

By Mr. V.K.Majotra, Member(A):

Learned counsel of the petitioner accepted that now the directions of the Court had already been complied with by the respondents. In this view of the matter, the Contempt Petition has become infructuous and is accordingly dismissed and the notice issued to the respondent stands discharged. No costs.

S. Raju
(SHANKER RAJU)

MEMBER(J)

/RAO/

V. Majotra
(V.K. MAJOTRA)

MEMBER(A)